

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-1472
TO BE ANSWERED ON-26.07.2018

SOLAR TECHNOLOGY DEVELOPMENT & DEPLOYMENT IN ISA MEMBER COUNTRIES

1472. SHRI R. PARTHIPAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the signing of Host Country Agreement between India and International Solar Alliance (ISA) is likely to lead to accelerated solar technology development and deployment in ISA member countries including India;
- (b) if so, details thereof;
- (c) the details of proposed projects with locations selected under the new agreement?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) to (c) Under the Host Country Agreement (HCA) between the International Solar Alliance (ISA) and the Government of Republic of India, ISA Secretariat's judicial personality is recognized. Under HCA, the ISA Secretariat shall enjoy independence and freedom of action in the furtherance of its official functions as an international inter-governmental organization.

Project selection does not form part of the HCA.
